

F.No. 01(03)/Roster/CESTAT/2018
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 26.12.2018

ORDER NO. 275 OF 2018

Hon'ble President is pleased to partially modify roster order no. 253 of 2018 **for CESTAT, New Delhi** constituting Division Bench to hear the part-heard matter:-

On **28.12.2018 at 02.30 p.m.** Hon'ble Sh. Bijay Kumar, Member (T) and Hon'ble Ms. Rachna Gupta, Member (Judicial) will hear the following part heard matter:

ST/ROM/50743/18 in ST/51840/2015

By order,



(Bineesh Kumar K. S.)

Registrar

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Registrar